NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/20/2017

NAME OF THE PETITIONER(S)

: CLOUDCHERRY ANALYTICS PRIVATE LTD

UNDER SECTION

: 66

S.No. Name (in Capital) Represented by

Signature

K. Romasomy Caeinselh Potition 2. L

ORDER

Counsel for petitioner present and filed a memo in compliance to the objections made by the RD. The Registry is directed to inform the RD the next date of hearing for his appearance and for making submissions. Put up on 26.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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